

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/692/IB/2017  
NAME OF THE PETITIONER(S) : T.S KUMARESH  
NAME OF THE RESPONDENT(S) : BSS SOFTWARE SERVICES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	NARESH VASSUDHGV ADVOCATE	REPRESENTATION BY WHOM	Narash VassudhGV

**ORDER**

Counsel for the Applicant present and submitted that the Registered Office of the Corporate Debtor has been changed which as is confirmed from MCA Portal and accordingly he has sent a notice to the Registered Office address, but that has been returned with the endorsement 'left'. Petitioner is directed to serve notice on the Corporate Debtor by way of substituted service by publishing notice in the newspapers one in English and the other in vernacular having wide circulation in the area where the Registered Office of the Company is situated and file the proof with an affidavit by next date of hearing. Put up on 15.01.2018 at 10.30 A.M.

-Sel-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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